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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/IB/2018
NAME OF THE PETITIONER(S) : SHAN FLY ASH PRIVATE LIMITED
NAME OF THE RESPONDENT(S) : SABARI CONSTRUCTIONS TECHNOLOGIES PVT LTD
UNDER SECTION : 9 Rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	J. RAMAKRISHNAN ADVOCATE (265/97)	for operational creditor REPRESENTATION BY WHOM	J. M

ORDER

Counsel for petitioner/operational creditor present. He is directed to send private notice to the respondent for appearance and for making submissions on the next date of hearing and file an affidavit in proof of delivery. Time is enlarged at request. Put up on 26.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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